

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 142 of 2019 &  
I.A. No. 1970 of 2019**

**IN THE MATTER OF:**

**Dinker Dogra**

**...Appellants**

**Vs**

**S. P. Contracts Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**Appellants: Mr. Krishna Kumar and Ms. Srujana Suman Mund,  
Advocates.**

**Respondents: Mr. Satish Gupta, Managing Director of S. P.  
Contracts Pvt. Ltd for R-1.  
Mr. Palash Agarwal, Advocate for R-9.  
Dr. Bipin Kr. Dwivedi, Advocate for R-11.  
Mr. Rajesh Gopalkrishnan, AR for R-12.**

**O R D E R**

**24.07.2019:** There is no appearance on behalf of Respondent No. 6 despite notice having been delivered to it. Respondent No. 5 has also not been represented. Their appearance is awaited. Learned counsels for Respondent No.9 and Respondent No.12 submits that complete paper book has not been supplied to them. Learned counsel for the Appellant will ensure supply of complete paper book within three days. Reply affidavits to be filed within two weeks. Counter affidavit filed by Respondent No. 11 is taken on record.

Learned counsel for the Appellant to provide copies of I.A. No. 1970 of 2019 to learned counsel for the Respondent. Objections may also be filed by the Respondents in the I.A.

Post the matter 'for admission (after notice)' on **23<sup>rd</sup> August, 2019**.

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**am/nn**